

Soma Textiles & Industries Limited

Registered Office: 2, Red Cross Place, Kolkata 700 001

The details subsequent to the completion of the offer made vide Public Announcement on February 21, 2007 & Corrigendum Public Announcement on November 8, 2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Krishnaa Glass Private Limited ("the acquirer") alongwith Persons Acting in Concert i.e. Mr. Arvind Somany, Mr. Surendra Kumar Somany, Mrs. Prasann Somany, Mrs. Nandita Patodia, Mrs. Anupama Agarwal, Mrs. Nalini Somany, Ms. Nitya Somany, M/s Simplex Trading & Agencies Limited and M/s Sarvopari Investment Pvt. Ltd ("PACs") to acquire upto 66,06,600 equity shares of Rs.10.00 each representing 20% of the total equity/voting share capital of the Soma Textiles & Industries Limited ("Target Company") at a price of Rs.32.00 (Rupees Thirty Two only) per fully paid up equity share of Rs.10.00 each, payable in cash ("the offer") is as under:

1. Name of the Target Company	Soma Textiles & Industries Limited
2. Name of the Acquirer including PACs	Krishnaa Glass Private Limited ("the acquirer") Mr. Arvind Somany, Mr. Surendra Kumar Somany, Mrs. Prasann Somany, Mrs. Nandita Patodia, Mrs. Anupama Agarwal, Mrs. Nalini Somany, Ms. Nitya Somany, M/s Simplex Trading & Agencies Limited and M/s Sarvopari Investment Pvt. Ltd ("PACs")
3. Name of Manager to the Offer	Chartered Capital And Investment Ltd
4. Name of Registrar to the Offer	Pinnacle Shares Registry Private Limited
5. Offer Details:	
a. Date of opening of the offer	Thursday, November 15, 2007 (As per revised schedule)
b. Date of closing of the offer	Tuesday, December 4, 2007 (As per revised schedule)

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Offer Price	Rs. 32.00 per share		Rs. 32.00 per share	
(2)	Shareholding of acquirer including PACs before Market purchase which triggered the open offer ("market purchase")	74,21,366 (22.47%)		74,21,366 (22.47%)	
(3)	Shares acquired through market purchase	37,00,100 (11.20%)		37,00,100 (11.20%)	
(4)	Shares acquired in the open offer	66,06,600 (20.00%)		31,59,236 (9.56%)	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 21,14,11,200.00		Rs. 10,10,95,552.00	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirer including PACs (2+3+4+6)	1,77,28,066 (53.67%)		1,42,80,702 (43.23%)	
(8)	Pre and Post offer shareholding of public [no. of shares and %]	Pre offer	Post offer	Pre offer	Post offer
		2,19,11,534 (66.33%)	1,53,04,934 (46.33%)	2,19,11,534 (66.33%)	1,87,52,298 (56.77%)

7. Status of Escrow Account : Yet to be released.

8. Payment of Interest : Nil

9. Status of Investor complaints : Nil

10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in

Acquirer & PACs along with their respective Board of Directors accept full responsibility for the information contained in this Public Announcement and are jointly & severally responsible for their obligations as laid down in the SEBI (SAST) Regulations 1997.

Issued on behalf of the acquirer & PACs by **Manager to the Offer:**



Chartered Capital And Investment Limited

711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad 380006. Tel: +91-79-2657 7571/2657 5337,

Fax: +91-79-2657 5731, Email: info@charteredcapital.net, Website: www.charteredcapital.net

Contact person: Mr. Manoj Kumar Ramrakhyani

Place: Ahmedabad

Date: 15/12/2007